

**GOVERNMENT OF INDIA
MINISTRY OF PLANNING**

**LOK SABHA
UNSTARRED QUESTION NO. 1965
TO BE ANSWERED ON 07.03.2018**

FUNDS FOR DEVELOPMENT OF STATES

1965. SHRI SUSHIL KUMAR SINGH:

Will the **Minister of PLANNING** be pleased to state:

- (a) whether various State Governments have demanded funds from the Union Government including Rs.38,000 crore by Uttar Pradesh for development of States;
- (b) if so, the details thereof;
- (c) whether funds of Central schemes have not been released due to not providing utilization certificate to the Union Government by the States;
- (d) if so, the details thereof; and
- (e) the reaction of the Government thereto?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR THE MINISTRY OF PLANNING
AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS

(RAO INDERJIT SINGH)

(a) & (b) The requests for funds for development schemes of the various States are considered based on the need and availability of funds.

(c), (d) & (e) The release of funds for different Central schemes is done by the concerned Ministry / Department based on the various scheme guidelines including the requirement of submission of utilization certificates for the funds already released.
